

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-49/2019/2377/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
District & Sessions Judge,
Nalbari.

Dated Guwahati the th 17 March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/2062 dtd 16.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 18.03.2023 till the morning of 20.03.2023**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-49/2019/2378/A, dated , 17-03-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]